

**Before the Hon'ble Court Of the National Green
Tribunal
Principal Bench, New Delhi**

O.A. 190/2025

Subject: News Item titled "Brari Nambal: A stark failure successive regimes failed to restore glory of Dal Lake's lagoon" appearing in Greater Kashmir dated 13.04.2025.

In the Matter of: - Reply in terms of the order dated 01-09-2025 by the respondent no. 05.

The Respondents humbly submit the following as under:

1. May it please your lordship, the Hon'ble Court was pleased to pass an order dated 01-09-2025 in the instant matter. The operative part of the order is read as under:

"...the Respondents No. 3 to 5 are directed to take remedial measures for restoration of the Brari Nambal and disclose the steps which have been taken in this regard in their report. .

2. That the District Magistrate, Srinagar, in compliance with the directions contained in the order dated 01-09-2025 passed by this Hon'ble Tribunal, convened the several coordination meetings with all concerned departments, including SMC, LCMA, Tehsildar Khanyar, UEED, and J&K PCC to review the issues pertaining to the present case. The minutes of the meetings are annexed

1P
District Magistrate
Srinagar

Demb Brari-Nambal Lagoon". However, spot position with respect to what is known as "Baba Demb Brari-Nambal Lagoon" in common parlance and its associated area is detailed as **Annexure "B"** in report of the Tehsildar.

6. That in the coordinate meeting, the concerned department has been directed to collect the samples simultaneously at different locations of the said "Baba Demb Brari-Nambal Lagoon". Furthermore, the analysis of water samples simultaneously collected by the J&K LCMA, UEED, and the J&K Pollution Control Committee from multiple locations of Brari Nambal on 03-11-2025 has been completed, and the detailed results thereof are annexed herewith as **Annexure "C"** for the kind perusal of this Hon'ble Tribunal."

7. That, as per the report submitted by LCMA, has consistently undertaken conservation, enforcement and ecological restoration works in Brari-Nambal Lagoon. During the past two years alone:

- a) 07 illegal earth fillings have been removed,
- b) 09 encroachments of various types demolished, and
- c) 02 violators have been booked through FIRs for repeated violations.

8. That the LCMA has executed major restoration works under AMRUT, PMDP, Catchment Area Development and annual

AP
District Magistrate
Srinagar

herewith as **Annexure "A"** for the kind consideration of this Hon'ble Tribunal."

3. That the Srinagar Municipal Corporation submits that the actions undertaken pursuant to the directions of this Hon'ble Tribunal have resulted in substantial, measurable improvement in the sanitation regime, waste-handling systems, and environmental safeguards around the Brari Nambal Lagoon. The Corporation, along with LCMA, UEED, and JKPCC, has put in place a coordinated and scientifically aligned mechanism that addresses both immediate sanitation challenges and long-term ecological concerns.
4. That the legacy waste has been fully cleared from the lagoon periphery, informal dumping points have been permanently eliminated, 100% door-to-door collection has been made operational, and continuous awareness-cum-enforcement drives have been institutionalised. The designation of the area as a "No Littering Zone", combined with regular monitoring by the Zonal Sanitation Officer and dedicated field staff, has ensured strict compliance with the Solid Waste Management Rules, 2016 and reduced the inflow of waste into the wetland.
5. That the report submitted by Tehsildar Khanyar Srinagar, reveals that the "Brari Nambal" is a revenue village of Tehsil Khanyar. There is no recorded entry in the revenue records with regard to "Baba

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District Magistrate
Srinagar

conservation programmes, the details of which are summarised below:

- a) Dredging & navigational clearance at a cost of ₹23.70 lakh (2020–21).
- b) Installation of aerators (₹40.52 lakh) and trash booms at critical inlets.
- c) AMRUT rejuvenation works amounting to ₹8.76 Crore, including:
 - Patch work dredging,
 - Construction of walkways,
 - Beautification and slope stabilization,
 - Solid waste and aeration infrastructure.
- d) PMDP infrastructure works amounting to ₹6.27 Crore, including:
 - Development of Flea Market/ Food Street
 - Pathways, jetties, kiosks, retaining walls & lighting infrastructure.

9. That the LCMA's Research & Monitoring Wing conducts continuous monitoring of physicochemical parameters, Biological and microbial diversity, Aquatic vegetation & sediment nutrient profile. Based on laboratory analysis, periodic conservation actions are planned and executed.

10. That the two STPs presently cater to the Brari-Nambal catchment:

STP Capacity Technology Status

- a) New STP 16.10 MLD SBR Upgradation under AMRUT 2.0 underway.

1P
District Magistrate
Srinagar

b) Old STP 17.08 MLD ASP Functional, operated by UEED

11. In addition, a ₹50.64 Crore DPR for a new 14 MLD STP with sewer network has been taken up under NGT Action Plan 2025-26, presently under preparation with J&K UEED.
12. That the Works in Pipeline Mechanized dredging of lagoon using departmental dredger (mobilization underway).

a) Pollution Abatement Project worth ₹50.64 Crore (in DPR stage).

b) Conservation and rejuvenation under SASCI at a cost of ₹32 lakh (under tendering).

13. That the Solid Waste Removal & De-weeding in Brari-Nambal Lagoon is covered under the composite lake maintenance contracts of LCMA, including:

- Seasonal manual/mechanical de-weeding, Daily garbage removal, Real-time aeration, Annual expenditure approx. ₹7.07 Crore over 2023–25.

14. That the allegation that successive regimes have failed to restore the Brari-Nambal Lagoon is factually incorrect, as substantial work—both physical and scientific—has been executed and is ongoing. Delay in some interventions occurred due to private proprietary ownership over large areas, where resistance from landholders hampered dredging and restoration work.

AP
District Magistrate
Srinagar

15. That LCMA remains committed to protection, conservation and rejuvenation of Dal-Nigeen Lake and its subsidiary basins including Brari-Nambal Lagoon.
16. That the Action Taken Report submitted by the UEED, Srinagar records that, in compliance with the directions of this Hon'ble Tribunal, a Detailed Project Report (DPR) amounting to ₹50.00 crore for the Pollution Abatement of Brari Nambal Lagoon has been duly formulated and submitted to the competent authority for approval." The said DPR includes:

IP
District Magistrate
Srinagar

- a) Construction of a 14 MLD STP near existing Brari Nambal facilities
- b) Sewer network extension to intercept six (06) major drains
- c) Allied works required to achieve zero untreated discharge into the lagoon.

The same is proposed under the next financial allocation of the NGT Programme, as already reflected in the ATR.

17. That the Status of Upgradation of Existing STPs within seven years (w.e.f 20.11.2023):

- a) Upgradation of 16.10 MLD STP (SBR based) is already under execution under AMRUT 2.0.
- b) 17.08 MLD UEED STP continues to operate and discharge directly to River Jhelum, not into Brari Nambal Lagoon.

18. After the upgradation, all STPs will conform to the prescribed NGT norms, well within the permitted timeline. A copy of the action taken report submitted by Executed Engineer, UEED Srinagar, is annexed herewith as **Annexure "D"** for the kind perusal of this Hon'ble Tribunal."

Prayer

In view of the above submissions, it is most humbly prayed that this Hon'ble Tribunal may kindly take the present reply on record as compliance with the order dated 01-09-2025, acknowledge the steps already undertaken by the respondent, and pass any other order(s) deemed fit and proper in the interest of justice and environmental protection.

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District Magistrate,
Srinagar

District Magistrate,
Srinagar



Government of Jammu and Kashmir
Office of the Deputy Commissioner/District Magistrate Srinagar
Amar Niwas Complex, Tankipora, Srinagar
Email: dcsgr-jk@nic.in, Ph./Fax: 0194-2477033/2452182

Subject: - O.A. 190/2025 News item titled "Brari Nambal: A stark failure Successive regimes failed to restore the glory of Dal Lake's Lagoon appearing in Greater Kashmir dated: 13-04-2025."

Minutes of the Meeting

Date: 01-11-2025

Venue: Chamber of Additional Deputy Commissioner (I), Srinagar.

Chair: Additional Deputy Commissioner (I), Srinagar.

Officers Present

1. Assistant Commissioner Revenue, Srinagar.
2. Representative from Srinagar Municipal Corporation (SMC).
3. Representative from Lakes Conservation & Management Authority (LCMA).
4. Tehsildar Khanyar, Srinagar.
5. District Officer, JKPC.

S No.	Issue	Department	Action to be taken
01	Water Quality	UEED, LCMA & JKPC	To collect samples in a coordinate manner from different places in the said wetland and submit fresh analysis report along with action taken report in light of Hon'ble NGT guidelines.
02	Encroachment	Tehsildar Khanyar	<ul style="list-style-type: none"> • To submit a comprehensive report with details of all structures and supporting documents, if any. • Use of the previous map for the determination of the boundary of

			the wetland along with report in light of observations raised in Hon'ble NGT order.
03	Remedial measures	UEED & LCMA	To submit a comprehensive report regarding the existing, proposed projects & sanctioned projects in the wetland in light of Hon'ble NGT observation.

All the officers are requested to submit the report by or before the date of next meeting i.e. 08-11-2025 at 03:00 pm.


Assistant Commissioner (Rev.)
Srinagar.

No.: DCS/ARA/(901-R)2025/696760
Date: 04/11/2025

Copy to:

1. Joint Commissioner, Srinagar Municipal Corporation (SMC).
2. Secretary, Lakes Conservation & Management Authority (LCMA).
3. Tehsildar Khanyar, Srinagar.
4. District Officer, JKPC.
5. Assistant Executive Engineer, UEED, Srinagar.

Government of Jammu and Kashmir
Office of the Deputy Commissioner/District Magistrate Srinagar
Amar Niwas Complex, Tankipora, Srinagar
Email:dcsgr-jk@nic.in, Ph./Fax: 0194-2477033/2452182

Subject: - O.A. 190/2025 News item titled "Brari Nambal: A stark failure Successive regimes failed to restore the glory of Dal Lake's Lagoon appearing in Greater Kashmir dated: 13-04-2025."

Minutes of the Meeting

Date: 18-08-2025

Venue: Chamber of Additional Deputy Commissioner(I), Srinagar.

Chair: Additional Deputy Commissioner(I), Srinagar.

Officers Present

1. Assistant Commissioner Revenue, Srinagar.
2. Representative from Srinagar Municipal Corporation (SMC).
3. Representative from Lakes Conservation & Management Authority (LCMA).
4. Assistant Executive Engineer, UEED Srinagar.
5. Tehsildar Khanyar, Srinagar.
6. District Officer, JKPCC.

Proceedings & Directions:

The meeting was held to deliberate upon the remedial measures to be taken in compliance with the order dated 01-09-2025, passed by the Hon'ble court of the National Green Tribunal in the aforementioned case, and the immediate need for coordinated inter-departmental action for conservation and restoration of Brari Nambal Lagoon. Observations made by the Hon'ble NGT are reproduced as:

Observation made by Hon'ble NGT:

- a) The area of Brari Nambal Lagoon as per revenue record is 43.0 ha, but the GIS image shows the area of the lake is 41.71ha (Source DEERS).
- b) The Lagoon is interconnected with Dal Lake through Nowpora Channel and is ecologically important as it helps to regulate hydrology of Dal Lake by releasing its surplus waters into river Jhelum via-a conduit at Fateh Kadal area.



- c) During the current inspection, it was observed that management of sewage in Babdem area is poor as two drains near Babdem area gets emptied into the Lagoon which is the main source of the pollution of Lagoon.
- d) It has been observed that two STPs with treatment capacities of 16.1 MLD and 17.1 MLD respectively are located in the vicinity of the Brari Nambal area, out of which 1 STP is operated and maintained by the LCMA, which discharges its treated effluent into the Lagoon, while the other STP commissioned by UEED releases its treated effluent into both the lagoon and the river Jhelum.
- e) However, both STPs have been found not operating as per the standard prescribed by Hon'ble NGT. Furthermore, a substantial volume of inadequately treated sewage is being discharged into the Lagoon, which has resulted in deterioration of water quality characterized by elevated levels of BOD and COD and other nutrient concentrations.
- f) Water quality assessment of Brari Nambal Lagoon: The analysis of water samples collected at different locations indicated that water quality in all the monitoring locations doesn't meet the primary water quality criteria laid for Class-B (Outdoor bathing organized) in terms of Dissolved Oxygen (DO), Biological Oxygen Demand (BOD) and Faecal Coliform which can be attributed to addition of sewage/domestic waste into the water body."

After detailed deliberations, following directions were issued in light of observations made by the Hon'ble NGT.

Action to be taken:

a) Tehsildar Khanyar, Srinagar.

- To issue notices to all the occupants of residential structures and commercial establishments around the lake, asking them to produce relevant proprietorship/ownership title documents. Action be initiated against unauthorised establishments/encroachers, after proper verification as envisaged under law.

b) LCMA & UEED

- To examine and report on NGT's observation about the current status and functionality of the STPs and associated remedial measures.
- Reports to include analysis of water quality deterioration.
- To list remedial measures to be taken in view of the Hon'ble NGT's direction.
- To furnish the details of upcoming approved projects/projects awaiting approval, shall also be placed on record.

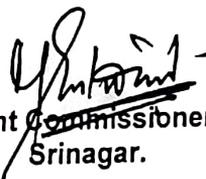
- To submit a comprehensive report on the solid waste collection and disposal in the littoral areas of the lagoon, along with the steps to clean the legacy/accumulated waste (if any) in the wetland.

d) UEED & District Officer, JKPCC

To jointly collect water samples from different locations of Brari Nambal and submit a comprehensive water quality assessment report.

Conclusion

The Chair directed all departments to ensure strict compliance with the above directions and to submit their respective reports and the remedial measures/action taken in light of the order passed by Hon'ble NGT, so that a comprehensive compliance report be filed before the Hon'ble NGT on or before the date fixed for the next review meeting, i.e. 25-09-2025 (Thursday) at 3:00 pm.


Assistant Commissioner (Rev),
Srinagar.

No. DCS/ARA(901-R)2025/29A-29E

Date: 20/09/2025

Copy to the:

- Commissioner, Srinagar Municipal Corporation for favour of information.
- Vice Chairman, J&K Lake Conservation and Management Authority for favour of information.
- Executive Engineer, UEED, Srinagar.
- Tehsildar Khanyar Srinagar.
- District Officer, JKPCC Srinagar.

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(Government of Jammu and Kashmir)

OFFICE OF THE TEHSILDAR KHANYAR SRINAGAR

The Deputy Commissioner,
Srinagar.

No:- TKS/OQ/ 1059 /2025

Dated: 12- 11 - 2025

Subject: A.O. 190/2025 News item titled "Brari Numbal" A stark failure successive regims failed to restore the glory of Dal Lake's Lagoon appearing in Greater Kashmir date:13/04/2025.

Sir,

In compliance to the minutes of the meeting issued under endorsement No. DCS/ARA/(901-R)2025/29A-29E Dt. 20/09/2025 regarding the subject cited above. In this context, it is to submit that the brief facts of the subject matter obtained from the concerned field agency is deliberated as under:

1. That the "Brarinumbal" is a revenue village of Tehsil Khanyar, wherein some portion of land is in the shape of water body commonly known as "Baba Demb Brari Numbal Lagoon". However, no entry in this regard is recorded in the revenue records.
2. That the said "Baba Demb Brari-Numbal Lagoon" is existing upon many survey No's including proprietary as well Sarkar comprising of 858 Kanals 10 marlas. Out of which 618 Kanal 04 marlas recorded as proprietary and 240 Kanal 06 marlas recorded as Sarkar. Further, STP beneath to a land measuring 70 kanals approximately and a Temple is also existing with a patch of land measuring 05 kanals approximately. The said "Baba Demb Brari-Numbal Lagoon" is surrounded by the macadamized roads on spot as well.

It is pertinent to mention here that the Aksi Latha of estate Brari Numbal is in deteriorated condition. However, as per spot inspection conducted by the concerned patwari 64 commercial establishments were found around the said Baba-demb Lagoon. Accordingly, notice were served to them vide this office No. TKS/OQ/888/2025 dt. 07/10/2025 to produce relevant proprietorship/ownership title documents to prove your occupation over the land/property in question. Subsequently, the occupants submitted the requisite records/papers which were verified through concerned patwari who reported that the documents presented by them found proprietary land as per records.

The list of occupants of said residential structures and commercial establishments with details of land/particulars are annexed herewith as annexure K-1 for ready reference.

Hence, the desired report is submitted for favour of kind information.

Yours faithfully,

AOC(I)
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ACA/Assistant
19/11/25

Tehsildar,
Khanyar, Srinagar

List of occupants of residential structures/commercial establishments around the Brari-numbal Lagoon.

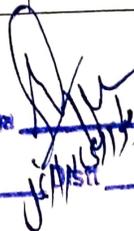
S. No.	Name of the occupant	Type of structure	Phone No.	Quantum of Land	Khasra No/ Mutation No.
1	Shabir Ahmad Mathanji S/o. Ali Mohammad	Firewood shop	7051890423 /959698822 3	Proprietary land 09 marlas	714 min mutation no.4002
2	Sameer Ahmad Dar S/o Noor Mohammad Dar	Sticker Shop	6005299624	Tenant on a proprietary land measuring 02 marlas 40 sfts 6 inches of Gh Ahmad Bhat s/o. Mohammad Ramzan Bhat	713 min mutation No.4444, 4446
3	Firdous Ahmad Sofi S/o Ghulam Ahmad	Spareparts	9797137122	Tenant on a proprietary land measuring 02 marlas 41 sfts 3 inches of Gh ahmad Bhat s/o. Mohammad Ramzan Bhat	713 min mutation No.4444, 4446
4	Manzoor Ahmad Mir S/o Ghulam Mohd. Mir	Denting Work Shop	7006084469	4 ½ marlas proprietary land	722min, 724 min mutation No.3908
5	Mohammad Safeer Bhat S/o Sonauallah Bhat	Residential House	6005674547	3 marlas	722min, 724min mutation No. 4343
6	Mohammad Rafiq Bhat S/o Sonauallah	Residential House and Shop	8899411979	3 marlas proprietary land	722 min, 724 min mutation No. 4343
7	Aijaz Ahmad Haroon S/o Ghulam Mohammad	Residential House	700697798	01 maral 54 sfts 4 inch	724 min muatation No. 4246
8	Fayaz Ahmad Haroon S/o Ghulam Ahmad	Residential House	7006296301	01 maral 54 sfts 4 inch	724 mutation No. 4246
9	Mumtaza Akhter W/o Abdul Rashid Bhat	Furniture shop	7780877775	04 marlas proprietary land	816 min mutation No. 4399

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ABDUL TERHATI MAL
D.O. K...

Patwari Haroon

Phone


Patwari Haroon

10	Mohammad Ashraf Najar S/o Ghulam Rasool	Furniture Shop	7889331166	10 marlas 85 sfts proprietary land	811 min, 836 min mutation No. 3174
11	Abdul Qayoom Dare S/o Ghulam Ahmad	Furniture Shop	7006556881	1kanal 05 marlas proprietary land	970 min, 973 min, 979min Mutation No. 4854
12	Fayaz Ahmad Punjabi S/o Abdul Aziz	Furniture Shop	8899468659	03 marlas proprietary land	837 min Mutation 4084, 4371.
13	Aijaz Rasool Bhat S/o Ghulam Rasool	Furniture shop	9419001154	16 marlas 104 sfts proprietary land	765 min, 769 min, 821 min. Mutation 4318, 4541.
14	Mohammad Aslam Bhat S/o Habibullah	Furniture shop	9906487474	07 marlas proprietary land	808 min, 809 min, 810 min, 837 Mutation 2757, 3768.
15	Ali Mohammad Bhat S/o Mohammad Ismail	Furniture shop	7006252099	03 marlas proprietary	767 min, 769 min Mutation 4980,
16	Bashir Ahmad Dar S/o Abdul Aziz	Service Station	9541866646	04 marlas proprietary	No. 772 min Mutation No. 1187
17	Moomin Syed S/o Syed Ahmad Garkho	Auto Mobile Spare parts	7889363522	06 marlas 217 sfts Proprietary land	No. 778 min 779 min 7781 min, 798 min Mutation No. 3720
18	Shagufta Zahoor W/o Zahoor Ahmad	Battery Auto shop	9906453100	04 marlas proprieatray land	772 min, 785 min Mutation No 4461.
19	Asiya Kuloo W/o Rouf Ahmad	Furniture Shop	7889725101	04 marals proprietary	772 min, 785 min Mutation No 4461.
20	Manzoora Akhter W/o Mohammad Hafiz	Furniture Shop	7006727211	04 marals proprietary	772 min, 785 min Mutation No 4461.
21	Mohammad Yaseen Gujri S/o Gayas- ud- Din	Furniture Shop	9796103016	04 marlas proprietary land	1039 min, Mutation No. 3680
22	Ghulam Qadir Laloo S/o Abdul Rehman	Furniture Shop	7889929829	02 marlas	767 min, 769 min (Sale Deed)

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23	Yawar Abbas S/o Nisar Ahmad Malik	Tours and Travels Shop	7006068205	10 marlas proprietary land	654min, 658 min, 659 min etc. Mutation No.2491
24	Riyaz Ahmad Chana S/o Abdul Aziz	Furniture Work Shop	7780993695	Attorney from Ravinder 01 kanal 01 marla	1033 min etc.
25	Bilal Ahmad Nengroo S/o Ghulam Mohammad	Furniture Shed	7006945927	02 Kanal Proprietary land	1670 min/1091 min Mutation No.4705
26	Mohammad Sultan Dar S/o Mohammad Shaban	Workshop Spare parts	7006982989	04 marlas proprietary land	1137 min, Mutation No.3981
27	Manzoor Ahmad Khar S/o Ghulam Ahmad	Car Work Washing	9906633914	Tenant on proprietary land 01 marla of Mst Atiqa Banoo	1137 min, Mutation No.3604
28	Mohammad Sultan Dar S/o Mohammad Ramzan	Car Work Washing	7889717782	02 marlas proprietary land	1137 min, Mutation No.3904
29	Bilal Ahmad Wani	Car Washing	7006492151	02 Kanal 06 marlas 68 sfts	3041 min, Mutation No.1172
30	Muneer Ahmad	Car Washing	7006492151	2 Marlas	1138 min, Mutation No.3626
31	Danish Gazi S/o Ghulam Hassan	Bike Showroom	7780936863	Tenant on land measuring 2680 sfts (From Altaf Hussain Azad)	1155 min etc. Mutation No.3975
32	Khalida Azad S/o Ghulam Rasool Azad	Tin Shed	9103000966	01 Kanal 04 marlas 172 sfts Proprietary land	1161 min, 1162min, 1163min, 1164min Mutation No.4975
33	Altaf Hussain Azad S/o Abdul Samad	Walnut Factory	9103000966	02 Kanal 16 marlas proprietary land	1155 min, 1157min. Etc. Mutation No.3975
34	Nadeem Shepard S/o Mohammad Shafi Azad	Tin Shed	941904137	02 kanal 6 ½ marla	1155 min, 1157 min. Mutation No.3975

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Patwari Mansab
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35	Afshana Abeena Aliya Daughter of Ghulam Mohi-Ud Din Azad	Tin Shed	8717077377	01 Kanal 04 ½ marlas	1149 min, 1150 min. Mutation No.3975, 4936
36	Mohammad Yousuf Azad S/o Ghulam Rasool	Seed factory	9419004627	01 Kanal 09 ½ marlas	1161 min, 1162 min. Mutation No.3975
37	Noor Din Azad S/o Abdul Samad	Cold Storage and Walnut Factory	9419002079	08 Kanal 02 marlas	1155 min, 1157 min. Mutation No.3975
38	Mohammad Aslam Bazaz S/o Abdul Salam	Furniture Shop	7006269130	Proprietary land 5 marlas 229 ½ sfts	833 min Mutation No.3140
39	Abdul Rashid Nila R/o Naqashpora	Furniture Shop	6005119612 / 7006257602	05 marlas 249 sfts Proprietary land	833 min Mutation No.3216
40	Sajad Ahmad Dar S/o Ghulam Nabi	Bedding Shop	6005577904	Tenant on a proprietary land measuring 04 marlas 81 sfts 6 inches of Gh Ahmad Bhat s/o. Mohammad Ramzan Bhat	713 min Mutation No.4446
41	Mohammad Rafiq Pahloo S/o Abdul Aziz	House and Spare parts shop	7889966536	06 marlas proprietary	713 min Mutation No.2506
42	Abdul Wahid Dar S/o Mohammad Ismail	Furniture shop	9796794360	01 maral proprietary land	701 min Mutation No.4268
43	Zulfikar Ali S/o Mohammad Jaffer	Workshop	9859747673	Tenant on a proprietary land measuring 03 marlas 109 sfts of Feroz Ahmad, Mohd Rafiq Ss/o. Gh Mohi-ud-Din Mir	682 min Mutation No. 3135
44	Abdul Rashid Dagga S/o Abdul Salam	Furniture shop	7889699160	08 marlas 248 sfts	683 min, 701 min Mutation No. 3136

Patwar Hanga

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45	Abdul Wahid Dar S/o Ghulam Rasool	Furniture Shop	7006047837	06 marlas 194 sfts proprietary land	889 min, 736 min, 737 min Mutation No. 3262
46	Abdul Majeed Kawak S/o Ghulam Ahmad	Furniture Shop and Residential House	9797111262	08 marlas 92 sfts	682 min 685 min Mutation No. 3395
47	Muzaffar Ahmad Wani S/o Abdul Hameed	Residential House	7006310774	05 marlas Proprietary land	679 min Mutation No. 4670
48	Ghulam Mohd Malik S/o Mohd Abdullah	Kiryani Shop	7006593139	04 marlas Proprietary land	673 min Sale deed
49	Abdul Qayoom Sofi S/o Abdul Majeed Sofi	Furniture Shop	7006444203	12 marlas 59 sfts 9 inch Proprietary land	671 min sale deed
50	Shabir Ahmad Najar S/o Abdul Rashid	Furniture Shop	7780883109	01 marla 224 sfts Proprietary land	671 min Mutation No. 4914
51	Noor Mohammad Dagga S/o Abdul Salam	Furniture Shop	7006811727	15 marlas 136 sfts	767 min, 769 min, 670 min etc. Mutation No. 4372
52	Tasaduk Hussain R/o Babapora Habba- Kadal	Charcoal Shop	9797260129	02 kanal proprietary land	657 min, 660 min etc. Mutation No. 4711
53	Niyaz Ahmad Pampori S/o Ghulam Qadir	Charcoal Shop	7889784343	12 marals 12 sfts proprietary land	669 min, Mutation No. 4829
54	Mohammad Yousuf Dar S/o Mohammad Safdar	Mattress Shop	7006470026 / 6006280155	01 Kanal 10 marlas	664 min, 665 min Mutation No. 2489
55	Bashir Ahmad Bhat S/o Ali Mohd Bhat	Tea Stall	9682143398	11 marlas Proprietary land	660 min, Mutation No. 2491
56	Fida Hussain S/o Mohd. Sidiq Dar	Old car parts etc	9906882995	01 Kanal 215 sfts	664 min, Mutation No. 2489

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57	Ghulam Ahmad Malik S/o Ghulam Hassan Malik	Kiryana Shop	9797106353	01 kanal proprietary land	664 min, 665 min Mutation No. 2491
58	Sahil Ahmad Khushbagh S/o Mehraj- ud-Din	Car Washing Workshop	9149503989	04 ½ marlas proprietary land recorded in the name of his mother Mst. Shakeela.	936 min, 937 min Mutation No. 4748
59	Mudasir Shafi S/o Mohammad Shafi Khan	CCTV Shops	7780999706 /705149994 6	Tenant on land 136 sfts owner Bashir Ahmad Khan	660 min 658 min Mutation No. 2489
60	Faizan Ahmad Sheikh S/o Mohammad Ashraf	Tea shop	8715594158 / 9797725196	Tenant on land 136 sfts owner Ghulam Mustafa	669 min 659 min etc. Mutation No. 2491
61	Shabir Ahmad, Lateef Ahmad Kawak Ss/o Abdul Majeed	Furniture Shop	7006410325 /959615372 0	12 marlas 232 sfts	664min, 665 min Mutation No. 4691
62	Altaf Hussain Khan S/o Ali Mohammad Khan	Phenoul Shop	7780999706	01 Kanal Proprietary Land.	657 min Etc. Mutation No. 3662 Gift
63	Aijaz Ahmad Najar S/o Abdul Rashid	Furniture Shop	7006760841	Tenant on land 01 marlas Owner Bilquees Muzaffar	659 min, 660 min Mutation No. 2491 Gift
64	Ghulam Ali Dar S/o Mohammad Sadiq	Scrapshop	7006960953	01 Kanal Proprietary Land.	664 min, 665 min etc. Mutation No. 2491 Hibba

Total land 43 kanal 10 marlas 104 sfts 2 inches.

The desired list of occupants duly verified on spot is submitted.

Patwan 
Teh  Distt 



**SAMPLE DETAILS**

Site Name	17.08 MLD ASP STP Brari Nambal, Srinagar
Sampling location	1. Sample 1: Sludge concentrator outlet sample 2. Sample 2: - Main outlet sample at OECMS
Sample Collection date & time	1. Sample 1: 03-11-2025, 11:00 A.M 2. Sample 2: 09-11-2025, 6:00 PM
Sample Collected by	NIT Lab Staff
Client Name	Executive Engineer; S&D Divisions 1 st ; UEED Srinagar
Reference Letter No and Date	SDDI/CC/5017-18 and 01/11/2025
Contact Authority	Executive Engineer; S&D Divisions 1 st ; UEED Srinagar

TEST REPORT (Advance copy)

S.No	Test parameter	Protocol	Sample 1 (Sludge concentrate outlet)	Sample 2 (Settler outlet)	NGT limits	MoEFCC / CPHEEO Limits
1	pH	IS 3025-11 (1983): Part 11; Electrometric method	7.4	7.5	6.5 - 9	6.5 - 9
2	BOD mg/L	IS 3025 (Part 44)	272	41	10	30
3	COD mg/L	IS 3025 (Part 58): Closed reflux method (Colorimetric / titrimetric)	649	160	50	250
4	TSS mg/L	IS: 3025 (Part 17); Gravimetric method	140	45	20	100
5	Ammoniacal Nitrogen (as N) mg/L	IS :3025 (Part 34)	54	28	5	50
6	Total Nitrogen, (as N) mg/L	ISO 23697-2:2023 (Chromotropic acid method)	75	37	10	NA
7	Total Phosphorus, (as P) mg/L	APHA 4500-P C. (adapted) Vanadomolybdophosphoric Acid	3	2.7	1	5
8	Faecal Coliform (MPN/100ml)	IS 1622-1981	200	Not done	100	1000

Comments / Recommendations / Notes: -

1. Sample 1 collected on 03/11/2025 was collected from sludge concentrator which is not an outlet point of the STP. The sludge concentrator is meant to concentrate the settled sludge from the ASP bottom. Its outlet is normally highly polluted; and in the STP this water is diverted back to the inlet of the STP for mixing with raw sewage and treatment. The test results of sample 1 as shown above also show its high polluted nature.
2. After crosschecking of the site visit photos, the undersigned expert pointed out this mistake and the NIT staff revisited site again on 09-11-2025 and collected actual outlet sample from the settler near the OECMS (see photos in annexure 1). That sample is marked as sample 2 in this report and results are shown as above.
3. Sample 2 results should be considered for comparison with effluent limits.
4. Effluent is meeting the older CPHEEO limits except the BOD levels in the effluent are exceeding the permissible discharge limits. It is important to note that, as per CPHEEO guidelines of the MoH&UA,



राष्ट्रीय प्रौद्योगिकी संस्थान श्रीनगर

NATIONAL INSTITUTE OF TECHNOLOGY SRINAGAR

DEPARTMENT OF CIVIL ENGINEERING

(Water Resources and Environmental Division)

Hazratbal, Srinagar Jammu and Kashmir, 190006, INDIA

Phone: 0194-2429423(2202)

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112

Government of India, the design life of an STP is 15 years, and the 17.08 MLD ASP based Brari Nambal STP, Srinagar has already surpassed its designated design period which is contributing to the observed performance deterioration.

 Digitally
signed by Dr
Khalid

**I/C Faculty
NIT Srinagar**

*****END OF REPORT*****



Performance report of Various STPs around Barinambal Lagoon

Analysis Report

S.no		STP BARINAMBAL LCMA (16.1 MLD)		STP BARINAMBAL UEED (17.1 MLD)		Norms as per Hon.ble NGT	SEWAGE TREATMENT FINAL EFFLUENT STANDARDS (AS NOTIFIED BY MOEF & CC)13/10/2017
		RAW	FINAL	RAW	FINAL		
	Date of Sampling	03-11-2025		03-11-2025		-	
1	Air Temperature	19.1		19.1		-	
2	Water Temperature	15.3	16.5	16.6	16.1	-	
3	pH	7.27	7.49	7.0	7.1	5.5 to 9.0	6.5 to 9.0
4	Dissolved Oxygen	-	5.2	-	1.0	-	-
5	Chemical Oxygen Demand	632.0	72.0	436.0	184.0	50.0	-
6	*Biochemical Oxygen Demand for 3days at 27°C*	168.5	22.6	158.0	60.4	10.0	30.0
7	Phosphate(PO4-P)	2.491	1.268	1.743	1.559	1.0	-
8	Ammonical Nitrogen (NH3-N)	20.63	13.86	18.32	17.9	-	-
9	Total Nitrogen	-	20.30	-	57.50	10.0	
10	Chloride	80.0	92.0	70.0	74.0	-	-
11	Total Suspended Solids	-	50.0	-	144.0	20.0	<100
12	Total Dissolved Solids	424.0	459.0	425.0	438.0		
13	Faecal Coliform(CFU/100ML)	-	60000	-	215000	100 desirable -230 Permissible	<1000

It is advised that treated water from the STPs should be utilized for activities like irrigation, construction, industrial use etc instead of discharging it directly into the water bodies so that water bodies can be prevented from further deterioration

All values are in mg/l except p H, & Temperature

Note :- This analysis report is confined only to the samples analysed

Microbiological Analysis done by Bio-Lab

Sample Collected by

673
07/11/25
BW

Analysed by

[Signature]
[Signature]
[Signature]

[Signature]
I/C Water Lab

J&K LAKE CONSERVATION AND MANAGEMENT AUTHORITY.

Research & Monitoring Division, Miskeen Bagh, Srinagar.

Physico-chemical analysis report of Brarinambal LCMA and UEED STPs
as on 03-11-2025.

RAM/LCMA/SC/1/5
01-7/11/2025

Parameters	Units	Brarinambal LCMA (16.1MLD)		Brarinambal UEED (17 MLD)		Norms as per NGT	Permissible limits as per CPCB
		Raw	Final	Raw	Final		
Air Temperature	°C	19.1		19.1		--	--
W. Temp.	°C	15.3	16.5	16.6	16.1	--	5°C above receiving water body
pH	--	7.2	7.5	6.9	7.1	--	--
T-Phosphorous	mg/l	2.9	1.5	2.4	1.6	1.0 as T.P	5.0
Ammonical Nitrogen	mg/l	21.0	12.0	19.0	16.0	10 as T. Nitrogen	50
Nitrate Nitrogen	mg/l	0.9	1.2	0.7	1.0		-
T.S.S	mg/l	225	42	298	160	--	100
Fecal coliform	Col/100ml	-	650	-	4600	PERMISSIBLE 230 DESIREABLE 100 cfu/100ml	Less than 1000
Dissolved Oxygen	mg/l	-	4.8	-	1.2	-	-
COD	mg/l	592	67	452	191	50	250
BOD	mg/l	207	23.4	158	66.8	10	30

Technical Assistant
Research & Monitoring Division
LCMA.

Scientist
Research & Monitoring Division
LCMA.

UNION TERRITORY OF JAMMU & KASHMIR
OFFICE OF THE EXECUTIVE ENGINEER S&D DIVISION IST UEED SRINAGAR
Sulaiman shopping Complex Dalgate Srinagar-190001, (J&K)
Email:-xen-sewerageueed@yahoo.com

*The Assistant Commissioner (Revenue),
Srinagar.*

*SDDI/CC/ 5163-65
Dated 08-11-2025*

Subject: Submission of Action Taken Report (ATR).

Reference:- Your Office letter no DCS/ARA/(901-R) 2025/718-23 dated 08-11-2025.

Sir,

Apropos the above as desired the action taken report is hereby submitted as under.

- 1. Under the current year's NGT programme two projects stand already approved for an amount of 107 crores for Doodh Ganga Phase-I and Phase-II.*
- 2. A Detailed Project Report (DPR) amounting to ₹50.00 crore has been prepared and submitted to the Government to curb the sewage inflow into the Brarinambal Lagoon by way of installation of 14 MLD STP in the Brarinambal Premises, which shall be approved in the next years NGT plan.*
- 3. With regard to meeting of parameters set by the Hon'ble NGT a proposal for upgradation of 17.08 MLD STP at Brarinambal amounting to ₹9.82 crore has been submitted to the Government and the project is expected to be completed by year 2027. Moreover all the existing STPs which are not yet compliant with the NGT norms, the Hon'ble NGT has granted a timeline of seven (07) years w.e.f. 20th November 2024 for achieving full compliance with the prescribed standards. This provides sufficient time to upgrade and bring all existing STPs in Kashmir Division in line with the NGT parameters. A copy of the relevant section of the NGT circular in this regard is enclosed for reference.*
- 4. With regards to sampling of Brarinambal Lagoon, in the first instance, a joint team comprising representatives from NIT Srinagar, LCMA, and the J&K Pollution Control Committee (Kashmir) collected samples from the treated water outlets of both the 16 MLD and 17.08 MLD STPs, the reports of which are awaited. It is pertinent to mention that the treated water discharge from the 17.08 MLD STP is directly discharged into the River Jhelum and not into the Brarinambal Lagoon. In the next stage, the team from JKPCC, LCMA, and NIT Srinagar shall collect samples directly from different locations within the Brarinambal Lagoon once the treated water analysis reports from all the concerned agencies are received.*

Encl:

- 1. Relevant section of the NGT Circular*

Yours faithfully

(Er Owais Rashid Shah)
Executive Engineer
UEED, Srinagar

Copy to:-

- 1. Chief Engineer JKUEED for favour of information**
- 2. Superintending engineer Circle-II UEED Srinagar for favour of information**
- 3. Office file**

Sl. No.	Industry	Parameters	Standards (Applicable to all mode of disposal)			
			Mega and Metropolitan Cities	Class I Cities	Others	Deep Marine Outfall
1	2	3	4			
	Sewage Treatment Plants (STPs)	pH	5.5-9.0	5.5-9.0	5.5-9.0	5.5-9.0
		Bio-Chemical Oxygen Demand (BOD)	10	20	30	30
		Total Suspended Solids (TSS)	20	30	50	50
		Chemical Oxygen Demand (COD)	50	100	150	150
		Nitrogen-Total	10	15	-	-
		Phosphorus-Total (For Discharge into Ponds, Lakes)	1.0	1.0	1.0	
		Faecal Coliform (FC) (Most Probable)	Desireable-100 Permissible-	Desireable-230 Permissible-	Desireable-1000 Permissible-	Desireable-1000 Permissible-

	Number per 100 milliliter, MPN/ 100 ml	230	ble-1000	10,000	e-10,000
Note:					
(i)	Mega-Metropolitan Cities have population more than 1 crore, Metropolitan Cities-Population more than 10 Lakhs and Class-I Population more than 1 Lakh.				
(ii)	All value in mg/l except for pH and Fecal Coliform.				
(iii)	These standards will be applicable for discharge into water bodies as well as for land disposal/ applications.				
(iv)	These Standards shall apply to all new STPs for which construction is yet to be initiated.				
(v)	The existing/under construction STPs shall achieve these standards within 07 years from the date of notification.				
(vi)	In case where the marine outfall provides a minimum initial dilution of 150 times at the point of discharge and a minimum dilution of 1500 times at a point 100m away from discharge point, then norms for deep sea marine discharge shall be applied.				
(vii)	Reuse/ Recycling of treated effluent shall be encouraged.				
(viii)	State Pollution Control Boards/ Pollution Control Committees may make these norms more stringent taking into account the local conditions.				

10. We have heard Learned Counsel for the parties.

11. Learned Counsel for the applicant submits that while the Expert Committee is fully justified in suggesting parameters as per its report for Mega-Metropolitan Cities, there is no justification for different and diluted standards for Class-I cities, Other cities or Deep Marine Outfall and to that extent the report of the Expert Committee fall short of the required scientific logic and database. While



J&K Lakes Conservation & Management Authority,
Dockyard, Nishat, Srinagar – 191121

Website: www.jklcma.jk.gov.in

email: vicechairmanjklcma@gmail.com

Phone No. 0194-4501426

Asst. District Development Commissioner,
District Srinagar

No. LCMA - 19/4053-57

Dated: 7.11.2025

Subject :O.A 190/2025 News item titled " Brari Nambal" a stark failure successive regimes failed to restore the glory of Dal Lake's Lagoon appearing in Greater Kashmir dated: 13-04.-2025
Reference:-Your office letter No. DCS/ARA/(901-R)2025/29A-29E Dated 20.09.2025

Madam,

Referring to the inscribed subject matter.

In this connection, I am directed to enclose **Action Taken Report** (in original) along with a copy of **Test Report** received from concerned quarters for information, as desired.

Yours faithfully

(M.A Khan), JKAS
 (Secretary)

07.11.2025

Copy to the:

1. Executive Engineer, Mechanical Division, LCMA for information.
2. Executive Engineer, Lake Division 2nd LCAM for information.
3. Sr. Scientist R&M Division for information.
4. P.A to VC, J&K LCMA for information of VC.

Subject: O.A No. 190/2025 News Item titled “ Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake’s lagoon appearing in Greater Kashmir dated 13.04.2025”.

The Brari-Nambal Lagoon is a water body situated in the periphery of Dal Lake is acting as an outflow basin of the Dal Lake and falls under the domain of J&K LCMA since its inception in 1997. The Lagoon is connected to River Jehlum through 468 mtr long cut and Cover Conduit linking constructed by the Authority which has improved water circulation of the lake and has provided an important outflow channel to the Dal Lake. The waterbody is connected lively with Dal Lake through an open channel called as Nowpora channel approximately half a km length.

The Brari-Nambal Lagoon is a revenue village of Tehsil Khanyar, wherein some portion is in the shape of waterbody commonly known as “Baba Demb Brari Numbal Lagoon”. The “Baba Demb Brari-Numbal Lagoon” is existing upon many survey No’s including proprietary as well sarkar(State) comprising of 858 kanals and 10 marlas, out of which 618 kanals and 04 marlas are recorded as proprietary land whereas 240 kanals and 09 marlas are recorded as state land.. The total acquired land in Brarinumbal is 71 Kanal & 02 marlas & 228 sft.

The J&K Lake Conservation & Management Authority (LCMA) puts in every effort to keep the Brari Nambal Lagoon's water quality and other ecological parameters healthy. However, in case of encroachments, the J&K LCMA has devised the proper plan for removal of encroachments through various teams under the Enforcement wing of J&K LCMA. Wherever and whenever any encroachment is observed, same is being immediately attended and demolished.

During the last two years, 07 numbers of illegal earth fillings have been removed from the Brarinumbal lagoon. Besides as deterrence 02 violators have been booked under legal action by registration of FIRs against them for repeated violations. 09 numbers of illegal encroachments have been demolished/removed from Brari-Numbal.

Activities undertaken by J&K LCMA in Brari-Numbal Lagoon:

Most of the Conservation and Management Projects/Plans/ measures taken for the Dal and Nigeen Lakes are also extended to the Brari-Nambal Lagoon. However, because of its huge area under the proprietorship of private parties, the dredging and other developmental works got hampered as the land owners showed resentment and didn't allow the Authority to carry out the dredging and other works which has badly affected the other restoration measures being undertaken by the Authority.

A. Projects/works completed /under execution:

1. The 468 mtr long Duct/Conduit connecting Brarinumbal to River Jehlum starts from the southern edge of Brarinumbal Lagoon, near Rainawari side, and terminates at the River Jehlum near Sathu Barbar Shah. It was constructed under the Dal Lake and Catchment Area Development Project with project cost of Rs 1.30 Cr under the state Sector and supported by MoEF, GoI. The main purpose of this duct is to regulate the water level in Brarinumbal especially during monsoon/flood seasons, and to prevent backflow from Jehlum into the Lagoon and also allow occasional flushing of stagnant water from

Brarinumbal into Jehlum and reduce eutrophication, provided gates are opened during controlled flow.

The settlement of sediment load/suspended material is being dredged out with appropriate frequency to keep the water body navigable. The recent required dredging work has been executed by J&K LCMA in 2020-21 at a cost of 23.70 lacs and the water body is presently fully navigable.

3. The J&K LCMA has installed many aerators for aeration of the Lagoon at a cost of Rs.40.52 vide allotment No MD/1DN1908-1915, dated:14.08.2020. Trash booms have been installed across the Nowpora channel at Baba Dawood Khakhi Bridge and other incoming drain outlets along the western shore of Lagoon for arresting the flowing garbage and wastes. The work has been executed vide allotment No. LD-1st/1403.09 dated: 14.08.2024 at an allotted cost of Rs. 15.21 Lacs. The collected wastes/garbage at these trash boom points is removed periodically through labors and disposed off properly. The solid waste management of the Lagoon is catered under the composite annual contract of Solid Waste Management of Dal/ Nigeen Lake. The current contract has been allotted vide allotment No, LCMA/02 of 2025-26 dated: 08.04.2025 at an allotment cost of Rs. 177.55 Lacs.
4. The basin is already delineated/ demarcated by way of permanent macadamized roads, footpath. In order to restore the Brari Nambal Lagoon to its original State, various works for Rejuvenation and Revival of Brari Nambal Lagoon were taken under Atal Mission for Rejuvenation & Urban Transformation (ARMUT) by spending an amount of Rs.876.024 Lacs as detailed below:

S. No.	Name of the project	Year of Completion	Expenditure (Rs)
1.	Rejuvenation of Brari Nambal Phase -I : Four patch works of 250 metre each (RD 0 to 1000 metres)	2019-20	0.12 Cr.
2.	Rejuvenation of Brari Nambal Phase -II : A) Dredging works: Saida Kadal to Nowpora. B) Dredging works: Dalgate to baba Dawood Bridge	2019-20	4.32 Cr.
3.	Rejuvenation of Brari Nambal Phase -III: Improvement and beautification of temple along with slope stabilisation of premises.	2019-20	0.19 Cr.
4.	Rejuvenation of Brari Nambal Phase -IV: 1. Manual/mechanical dredging of Brari Nambal Lagoon 2. Construction of 1000 meters Walk way and slope stabilization 3. Solid waste works. 4. Restoration of damaged electric poles. 5. Repairs and renovation of existing grill fencing. 6. Supply & Installation of aerators.	2020-21	4.13 Cr
Total			8.76 Cr.

5. Further, following works for Integrated Development of Tourist Facilities at Brari Nambal Lagoon under PMDP were also undertaken for a total amount of Rs.627.122 Lacs:

S. No.	Project Component	Project sub-component	Year of Completion	Expenditure (Rs in lacs)
1.	Flea market-Food Street	Construction of food court near MP School	2021-22	169.89
		Installation of fountain near Shehri Khas gate		
		Construction of central verge		
2.	Kiosks in flea market	Construction of Jetty (flea market) near shehri Khas gate	2021-22	102.75
		Construction of kiosks (03 units)		
3.	Pathway	Construction of Inner and outer Pathways	2021-22	296.737
		Providing of ornamental grill fencing		
4.	Retaining wall	Construction of retaining wall	2021-22	10.296
5.	Lighting	Supply, laying, testing & commissioning of cables mounting of street lights	2021-22	48.15
Total				627.823

6. The Brari-Nambal Lagoon is also covered under annual upkeep and maintenance activities viz. seasonal de-weeding, collection of solid waste material, aeration, etc which are annually under taken for Dal and Nigeen Lakes. Last two years details are as under:

S. No.	Annual Plan	Expenditure (Rs in Cr.)		Project cost 2025-26
		2023-24	2024-25	
1.	Manual De-weeding of Dal-Nigeen Lake including Brari-Nambal lagoon	3.05	3.33	Rs 4.97 Cr.
2.	Solid Waste Management of Dal-Nigeen lake including Brari-Nambal	1.34	1.38	Rs 2.10 Cr

7. The Research & Monitoring wing of the J&K Lake Conservation & Management Authority (LCMA) comprising of 04 No of scientists and subordinate technical assistants working on the lake and are doing continuous monitoring and observations for the parameters like
- Physicochemical parameters.
 - Biological parameters (Micro flora and fauna).
 - Status of fish.
 - Macrophyte study.
 - Microbiological study.
8. The frequent testing followed by reporting and based on the scientific opinion, the J&K LCMA formulates the action plans accordingly to conserve the waterbody by implementing the various restoration works.
9. Presently, the J&K LCMA has zeroed in following topics for research which will benefit the lake and will become the fruitful tool for the conservation of Brari- Nambal Lagoon and the conservation of Dal-Nigeen Lakes.

- I. Effect of nutrient levels on microbial diversity in sediment of Brari- Numbal lagoon.
- II. The co-relation between water quality and microbial community by redundancy analysis.

B. Projects/Works in Pipeline:

1. Dredging of Brari-Numbal Lagoon:

The removal of slush is being carried out manually on daily basis. However, the J&K LCMA has planned to carrying out dredging operations through departmental machinery to remove the land mass and radhs within the lagoon. The shifting of the machinery " Grab Dredger" is under process.

2. Pollution Abatement of Brari Numbal Lagoon:

The Project "Pollution Abatement of Brari Numbal Lagoon for an amount of Rs 50.64 Cr which includes construction of a 14 MLD STP near existing Brari Numbal STP of UEED alongwith Sewer network and other allied works to cater to the discharge of 06 No' existing drains going into the Brari-Numbal lagoon is being taken by J&K UEED under NGT Action Plan 2025-26. The DPR for the project is under preparation.

3. Sewage Management:

Most of the Sewage coming out of the surrounding residential & commercial establishments is being treated through 02 No. of Sewage Treatment Plants having Capacity of 16.MLD & 17.08 MLD managed by J&K LCMA & J&K UEED respectively.

4. Conservation & Rejuvenation Work: The work Conservation and Rejuvenation of Brarinumbal Lagoon has been taken under SASCI (Urban Reforms) at an estimated cost of Rs 32.0 lacs. The work is under tendering process.

I. STP Brari-Numbal (New) managed by J&K LCMA:

The Sewage Treatment Plant (STP) located at Brari Numbal, Srinagar, was commissioned in the year 2013 as part of the broader initiative to improve the water quality of the Dal Lake and its adjoining water bodies. This facility plays a vital role in reducing the domestic sewage load entering the Brari Numbal Lagoon and contributes significantly to the environmental restoration and conservation of the region. The Brari Numbal STP (16.1 MLD primarily caters to the sewage generated from the densely populated areas around the Dal Lake and the old city (Shehr-e-Khaas) region. These areas generate substantial/ domestic sewage that earlier flowed untreated into the Brari Numbal lagoon and Dal Lake, contributing to pollution. With the establishment of the STP, wastewater from these areas is intercepted, treated, and safely discharged, significantly reducing the pollution load on these critical water bodies.

Design , Capacity & other features :

- Treatment Capacity: 16.1 Million Litres per Day (MLD).
- Technology used: Sequential Batch Reactor (SBR).
- The design of the plant is based on CPCB /SPCB norms.
- The area mostly cater falls and covers on the western fore shore of the Dal lake.
- The plant is situated at Brari-Numbal lagoon in the old city.
- The treated water is disposed into River Jhelum at Fateh Kadal through Brari-Numbal cut.
- Presently the plant is catering and operating almost 80% of its design capability.

II. STP Brari-Nambal (old) managed by J&K UEED:

The Sewage Treatment plant (STP) located at BrariNambal, Srinagar, constructed by J&K UEED was commissioned in the year 1988. Total population connected is more than two lacs with inflow sewage 22-23 MLD.

Design and Capacity:

- Capacity: 17.08 Million Litres per Day (MLD).
- Technology used: Activated Sludge Process Technology /ASP.

The brief details of both SIPs are tabulated as under:

S. No.	Name of the STP	Technology	Installed Capacity (MLD)	Year of completion	Cost (Rs in lacs)	Population served	Authority Responsible for installation of STP
01	STP Brari-Numbal (New)	Sequential Batch Reactor (SBR)	16.10	2013	22.38	149047	J&K LCMA
02	STP Brari-Numbal (old)	Activated Sludge Process (ASP)	17.08	1988	2.4	208000	J&K UEED
	Total					357047	

1. The STP managed by J&K LCMA conforms to CPCB norms. The same is being now upgraded under AMRUT 2.0 to improve the quality of treated outflow as per NGT norms. The funds for upgradation of STP stand released. The J&K UEED has been asked to execute the upgradation work and the work stand allotted.
2. Further, as informed by J&K UEED vide letter no. SE-II/406-08, dated: 15-07-2025, the project Pollution Abatement of Brari-Numbal Lagoon for an amount of Rs 50.64 Crore which includes construction of 14 MLD STP alongwith sewer network and other allied works to cater the discharge of 06 No. existing drains going into the lagoon near existing Brarinumbal STP has been undertaken by them under NGT Plan-2025- 26. DPR is under preparation.

Operation and Maintenance of STP managed by J&K LCMA:

S. No.	Name of the STP	Date of start of Contract	Period	Project/ Advertised cost (in Cr.)	Allotted Cost (in cr)	Name of the Agency
01	1. Brarinambal. 2. Nallah Amir Khan	Dec-2024	02 yrs	4.26	3.50	M/s Ecoo Chem Sales and Services, Gujrat

I/C R&M Division

Executive Engineer, LD-II

Executive Engineer (Mech)

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OFFICE OF THE CHIEF SANITATION OFFICER
SRINAGAR MUNICIPAL CORPORATION

SRINAGAR
MUNICIPAL CORPORATION

Subject: OA 190/2025 News item titled "Bari Nambal: A stark failure successive regimes failed to restore the glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025.

In Compliance with the Directives Issued by the Hon'ble National Green Tribunal (NGT) in O.A 190/2025 News item titled "Bari Nambal: A stark failure Successive regimes failed to restore the glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025, a comprehensive initiative has been launched by the Srinagar Municipal Corporation for the Bari (Brari) Nambal Lagoon. The following interventions have been undertaken and are currently being implemented to ensure scientific waste management, removal of legacy waste, and restoration of the wetland ecosystem:

Door-to-Door Waste Collection

The Srinagar Municipal Corporation has extended 100% door-to-door waste collection to all households and commercial establishments located in the periphery of Bari Nambal, covering both eastern and western littoral areas.

A total of 04 Hooper/Light Commercial Vehicles (LCVs) have been deployed exclusively for the catchment areas of the lagoon to ensure daily waste collection. This initiative has effectively curtailed the practice of open dumping and littering along the wetland's edge.

Furthermore, SMC has strengthened sludge and septic tank clearance services in the adjoining localities to minimize grey water and organic discharge into the lagoon.

Segregated Waste Collection

The Srinagar Municipal Corporation is actively implementing segregated waste collection in the areas surrounding Bari Nambal through the deployment of compartmentalized Door-to-Door Hooper vehicles.

Sustained efforts are being made through awareness, monitoring, and community engagement to ensure that all households and commercial establishments practice 100% source segregation of waste in line with the Solid Waste Management Rules, 2016 and the broader targets set under the city's SWM framework.

Closure of Unscientific Waste Collection Points

Two major informal waste dumping spots near in the lagoon vicinity have been permanently closed.

Waste previously collected at these points is now lifted directly through ward-level routes for disposal at the identified transfer stations and the Achan Sanitary Landfill Site. This has substantially reduced the entry of solid waste into the lagoon waters.

Removal of Legacy Waste from the Banks of Bari Nambal

All legacy waste accumulated along the periphery of Bari Nambal has been scientifically cleared by the SMC. More than 650 metric tones of old accumulated waste were lifted during a three-phase sanitation drive conducted by the SMC's the concerned Zonal Sanitation Office.

Regular Cleanliness Drives around the Wetland

Frequent cleanliness drives are being organized under the supervision of the concerned Zonal Sanitation Officer along all littoral stretches of Bari Nambal. These drives aim to maintain high sanitation standards, and preserve the ecological balance of the lagoon.

"Sundays for Srinagar" Initiative

Under the "Sundays for Srinagar" community outreach program, special cleanliness drives have been organized at Bari Nambal every Sunday, focusing on removing plastic waste, and encroachments along the waterline.

So far, over 20 dedicated Sunday drives have been conducted at this site, involving citizens, volunteers, and local NGOs. This initiative has significantly contributed to sustained public awareness and ownership for maintaining the cleanliness of the lagoon.

IEC (Information, Education & Communication) Campaigns

Comprehensive IEC campaigns are being carried out to sensitize local residents and shopkeepers regarding the importance of maintaining wetland hygiene.

Public announcements, door-to-door awareness programs, and advocacy through local mosques and community leaders are being regularly organized.

These efforts have resulted in visible behavioral change, with residents increasingly using the door-to-door collection service instead of dumping waste into the lagoon.

Enforcement of Solid Waste Management Rules, 2016

Strict enforcement drives are being conducted to curb littering and illegal disposal of waste into the lagoon.

SMC enforcement teams, in coordination with the Ward Sanitation staff, have issued notices and penalties to the offenders for littering or waste dumping near the wetland.

Anti-Polythene Campaign (6R Initiative)

The SMC has launched intensive anti-polythene campaigns in the vicinity of Bari Nambal under the "6R Campaign – Reduce, Reuse, Recycle, Remove, Refuse & Report".

Local shopkeepers and vendors have been sensitized against the use of banned single-use plastic items.

Special drives are conducted every fortnight to seize polythene carry bags and discourage illegal sale or use.

Designation of No Littering Zones

The entire peripheral road network of Bari Nambal has been notified as a "No Littering Zone", with signboards installed at critical points and dedicated sanitation staff deployed for surveillance.

Offenders found violating the rules are fined on the spot to ensure sustained cleanliness and deterrence.

Monitoring & Future Action Plan

Directions are being issued for continuous monitoring of the lagoon edges and adjoining areas for maintaining the cleanliness, which shall be overseen by the Zonal Sanitation Officer and SMC's Sanitation Department.


10/10/25
Chief Sanction Officer,
Srinagar Municipal Corporation.

✓
Additional Secretary Law,
Srinagar Municipal Corporation.

No: SMC/CSO/1236-1242

Dated: // -10-2025

Copy to the:

1. Joint Commissioner (Adm.), SMC for information.
2. Zonal Sanitation Officer (East), SMC for information.
3. Ward Officer Ward No. 05, 06 & 7, SMC for information and strict implementation of above measures in their respective jurisdictions.